

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2316 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
Registrar, Gauhati High Court,  
Itanagar Bench, Naharlagun.

Dated Guwahati, 19<sup>th</sup> June, 2020

Sub:- Casual Leave.

Ref:- Letter dated 17.06.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 18.06.2020, has been granted.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/2317/A, dated 19.6.2020**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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